



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 30 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/185/2017 CAVT. NO. 512/17 FIXED (HEARING)	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR.P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
2	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
3	WP(C)/8682/2019 FIXED (HEARING)	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
4	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
5	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.

6	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
7	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
8	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
9	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
10	WP(C)/3094/2021 FIXED (HEARING)	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
11	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R- 9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R- 9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
12	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
13	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
14	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
	WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022	PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS	MR. M K CHOUDHURY MR. A BARKAKATI	GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD

15	WITH WP(C)/1567/2022	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD
	WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022	SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.	MR. J ROY MR S SARMA	GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022	HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA	MR. D K DAS SC, WPT AND BC SC, PWD
16	WITH WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
17	WITH WP(C)/405/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR MRS. K M TALUKDAR	GA, ASSAM MR. S K GOSWAMI (R 7) MR. D J DAS (R 7) SC, WPT AND BC SC, WATER RESOURCE
18	WITH WP(C)/499/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND ORS	MR D K DAS MR H BETALA MR H BETALA	MR. K N CHOUDHURY (r-8) GA, ASSAM MR. S K GOSWAMI (r-8) MR. D MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (R-1 TO 4) MR. R DHAR, SC, WPT AND BC MR. D J DAS (r-8) MR. R SHARMA (r-8) MR. R. M. DAS, SC, WATER RESOURCE (R-5,6 & 9)
19	WITH WP(C)/545/2023	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC

20	WITH WP(C)/665/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE
21	WITH WP(C)/677/2023	BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, PWD
22	WITH WP(C)/828/2023	DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC
23	WITH WP(C)/1121/2023	BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
24	WITH WP(C)/1165/2023	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
25	WITH WP(C)/1170/2023	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
26	WA/144/2022 FIXED (HEARING), CAVT./56/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR D K DAS MR. K SINGHA MS. P BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3802/2022 in WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA	GA, ASSAM MR. K SINGHA
27	WA/278/2022 FIXED (HEARING), CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
28	WA/79/2023 FIXED (HEARING), WITH WP(C)/140(K)/2016 (D/O), REVIEW PET./2/2022 (D/O), WP(C)/139(K)/2016 (D/O), REVIEW PET./6/2020 (D/O), WP(C)/131(K)/2016, (D/O), REVIEW PET./7/2020 (D/O)	THE STATE OF NAGALAND AND 2 ORS. Versus SHRI ATOBO AND ANR.		MS. Z ZHINOMI
29	WITH WA/80/2023	THE STATE OF NAGALAND AND 2 ORS. Versus T. NASET CHINGMAK CHANG		MS. Z ZHINOMI
30	WITH WA/81/2023	THE STATE OF NAGALAND AND 2 ORS. Versus IHOSHE SWU AND 2 ORS.		MS. Z ZHINOMI
- FOR ORDERS -				
31	PIL/52/2022 FIXED	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2573/2022 in PIL/52/2022	ASSAM STATE JAMIAT ULEMA Versus DURLOV TALUKDAR AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR S BORTHAKUR ASSTT.S.G.I.

	WITH I.A.(Civil)/2587/2022 in PIL/52/2022	ASSAMAR PRAGJYOTISHPURIA KHILANJIA MUSALMAN UNNYON PARISHAD Versus DURLOV TALUKDAR AND 5 ORS	MS. S PARVEEN MS S Z HAYAT	GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.
32	WA/218/2022	KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I.
33	I.A.(Civil)/1244/2023 CAVT. NO.02892/023, CAVT./289/2023 in WA/5093/2023	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS.	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
	WITH WA/5093/2023 (Filing Number)	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA	
34	I.A.(Civil)/1459/2023 in WA/5757/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
	WITH WA/5757/2023 (Filing Number)	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B		
35	I.A.(Civil)/2177/2023 in WA/7997/2023	LAL BIAKTHANGI RALTE AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO
	WITH WA/7997/2023 (Filing Number)	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
36	PIL/54/2023 B/O	RAMAKANT PAUL AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE SC, FOREST
37	WA/267/2023	BAPAN SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, SEC. EDU. SC, FINANCE DEPTT.
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
38	WA/285/2017 FIXED	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD
39	PIL/38/2023 FIXED	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	SC, PWD SC, K A A C
40	PIL/51/2023	JOYDEB DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
41	WA/270/2023 FIXED	SHEIKH NEKIBUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 6 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, N M C SC, HEALTH SC, G U
42	WP(C)/2628/2023 FIXED	JALEWSWAR ANCHALIK PANCHYAT AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B C DAS (R-6) MR. A F N U MOLLAH(R-6) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM(R-6) MR. M S MONDAL(R-6)
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
43	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE

44	WP(C)/1790/2023 FIXED	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

- FINAL DISPOSAL AT ADMISSION STAGE -

45	WP(C)/2763/2019 FIXED	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
46	WITH I.A.(Civil)/947/2018 in WP(C)/7263/2017 (D/O)	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3318/2023 FIXED	MUSSTT FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MS J KALITA MR S J BARUAH MS R BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/4137/2023 FIXED	MD JULHAS MIYA @ JULHAS MIA @ JULHAS ALI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4406/2023 FIXED	SABEDA BIBI @ SABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR U GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/4509/2023 FIXED	HASHEM ALI @ MD HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P RAHMAN MR Z RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
5	WP(C)/4166/2017 FIXED, WITH LCR	AYNAL HOQUE @ AYNAL HUSEN Versus THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR. N ISLAM MR. N AHMED MR. S RANA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/1258/2018 FIXED, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
7	WP(C)/2814/2018 FIXED, WITH LCR	MD. AKKASH ALI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/3848/2018 FIXED, WITH LCR	LAILY KHATUN @ LAILY BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/2791/2020 B/O, WITH LCR	JHUMA BEGUM @ JUMA BIBI @ RAHIMA KHATUN @ RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/3323/2023 FIXED, WITH LCR	FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/3347/2023 FIXED, WITH LCR	KASHIRAN BIBI @ KACHIRAN KHATUN @ KACHIRAN BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. J ABBAS MR M HANDIQUE MD Y ALI MD I HUSSAIN AL AMEEN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
12	I.A.(Civil)/1839/2023 FIXED, WITH WP(C)/3115/2016 (D/O), LCR, CAVT./555/2023 in Review.Pet./32/2022 WITH Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>HEARING</u>				
13	WP(C)/7388/2013 FIXED	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
14	WP(C)/4900/2016 WITH LCR	REHENA BIBI Versus THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/2243/2017 WITH LCR	SHARIFA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/2285/2017 WITH LCR	MEHERUN NESSA Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/2357/2017 WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MR. S A AHMED MS.M R DEVI MR S AHMED	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
18	WP(C)/2383/2017 WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
19	WP(C)/2402/2017 B/O, WITH LCR	ABDUL BARI @ ABDUL BAREK @ MD. MD. BAREK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B U LASKAR MR.H R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
20	WP(C)/6574/2017 FIXED, WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.

21	WP(C)/5299/2019 B/O, WITH LCR	RAHUL AMIN @ RUHUL AMIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/3854/2020 B/O, WITH LCR	JAYNA BEWA @ JAYNA NESSA @ JAYNA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/687/2023 PART-HEARD, FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
2	WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023

12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION MR. R. DHAR, SC, WPT AND BC SC, BTC SC, FINANCE
2	WITH WP(C)/4126/2016 WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA SC, ELEM. EDU MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, BTC
3	WITH WP(C)/4181/2016 WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEM. EDU SC, BTC
4	WITH WP(C)/4358/2016 WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC SC, ELEMENTARY EDUCATION SC, BTC
5	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC

6	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
8	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
9	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
10	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
11	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
12	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
13	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC

14	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
15	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
16	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
18	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, WPT AND BC SC, BTC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC

24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, WPT AND BC SC, EDU SC, FINANCE SC, BTC
34	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

35	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
37	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
38	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
39	WITH WP(C)/1860/2023	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/1904/2023	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WP(C)/4376/2021 FIXED, PERSONAL APPEARANCE	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R4)
<u>ORDERS</u>				
42	WP(C)/8367/2022 FIXED	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
<u>HEARING</u>				
43	WP(C)/5698/2012	AJIT KUMAR SAHU and 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.M ISLAM MR.S HOQUE MS.A BORUAH	MR.B GOGOI SC, EDU SC, FINANCE
44	WP(C)/4938/2013	AMAL KANTI BARUAH and 33 ORS. Versus THE UNION OF INDIA and 2 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K DAS MR. R DOLEY	MR. K P SARMA C.G.C. MR D SENAPATI (R2, R3) MR. H DAS MR. H GUPTA (R4, R5) MR. H GOGOI MS. S KATAKEY (R2, R3) MS. S. TODI (R2, R3) ASSTT.S.G.I. MR. M SAHEWALLA (R2, R3)
45	WP(C)/4791/2014	NUR JAMAL MAZUMDER and ANR, Versus THE STATE OF ASSAM and 2 ORS,	MR.M DEKA MR.S ISLAM MR.S HOQUE	SC, ELEMENTARY EDUCATION MRSA VERMA
46	WP(C)/5917/2014	NOBA KANTA NEOG Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	DR.B AHMED SC, IRRIGATION
47	WP(C)/5939/2014	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)

48	WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
WITH				
49	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
WITH				
50	WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	WP(C)/8262/2022 FIXED	MANOJ KUMAR ROY Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, GMC
2	WP(C)/3223/2023 CAVT. NO.05272/023, FIXED, WITH CAVT. NO. 527/2023	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 15 ORS.	MRS S RAHANA MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED FOR CAVEATOR
<u>-- FINAL DISPOSAL AT ADMISSION STAGE --</u>				
3	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	S ALI MR. R BARUAH MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
<u>HEARING</u>				
4	WP(C)/874/2013 PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
<u>WITH</u>				
5	WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
6	WP(C)/1307/2015 PART-HEARD	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

7	WP(C)/2498/2012 (TOP OF THE LIST) WITH LCR	ON THE DEATH IF MD. TASADDUK HUSSAIN, HIS LEGAL HEIRS , SAHIDA HUSSAIN and ORS Versus THE ASSAM BOARD OF REVENUE and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
	WITH MC/2260/2014 in WP(C)/2498/2012	SADYUT SANDHAN Versus MD. TASADDUK HUSSAIN and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
8	WP(C)/5868/2012 (TOP OF THE LIST)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
9	WP(C)/2779/2013 (TOP OF THE LIST)	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	WITH MC/2508/2013 in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023

15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
2	WP(C)/4843/2023 CAVT. NO.09352/023, FIXED, WITH CAVT. NO. 935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
<u>ADMISSION</u>				
3	WP(C)/917/2019 FIXED, IN WP(C)/4701/2014 (D/O), WITH WP(C)/4706/2014 (D/O)	RANU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	MR. M U MONDAL (R5) MR. R SARMA MS. N NASRIN (R5) MR. S ROY (R-5) MR. M H LASKAR (R-5) MD. I H KHAN (R5) M. HOSSAIN (R-5) SC, EDU MR. H S BARUAH
<u>WITH</u>				
4	Review.Pet./39/2019	SMTI RANU DEVI Versus SMTI REEMA BARUAH AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1) SC, EDU
5	WP(C)/1090/2022 FIXED	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. U K NAIR MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
6	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
7	WP(C)/7193/2022 FIXED	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. A Y CHOUDHURY (R-3,4,5) MR. T A CHOUDHURY (R-3,4,5) SC, G U
<u>ORDERS</u>				

8	WP(C)/1036/2023 FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS. HEARING	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
9	WP(C)/7322/2015 PART-HEARD	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
10	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
11	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
12	WP(C)/580/2013 REV. PET 136/2012(D/O)	THE MANAGING COMMITTEE, L.O.G. HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE	SC, EDU
13	WITH WP(C)/2796/2011	DHRUBA NARAYAN SINHA Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU
14	WITH WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR.R MAZUMDAR MR. R J DAS	MR.S S DEY MS.P GOSWAMI MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.D PHUKAN MS.D MUSAHARY SC, EDU
15	WITH WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. Versus STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)
16	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./285/2018 WITH LCR 5 FILES, P.B.-2, B/O	MD NUR HOQUE ALI Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D DEVI	MR. B PRASAD (AMICUS CURIAE)(R-2) PP, ASSAM
	WITH			
2	CRL.A(J)/98/2017 <u>6 Y 0 M 27 D :</u>	MD. NUR HOQUE ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA AMICUS CURIAE	PP, ASSAM
3	Crl.A./46/2019 WITH LCR 4 FILES, P.B.-2	RUKSANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Crl.A./42/2020 WITH LCR 8 FILES, P.B.-2	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
5	CRL.A(J)/54/2020 <u>5 Y 8 M 11 D :</u> WITH LCR 3 FILES, P.B.-2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/50/2021 <u>1 Y 10 M 29 D :</u> WITH LCR 4 FILES, P.B.-2	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
7	Mat.App./5/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
8	Crl.A./134/2022 WITH LCR 5 FILES, P.B.-2, FIXED	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH			
	I.A.(Crl.)/348/2022 in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
9	Crl.A./249/2022 WITH LCR 3 FILES, P.B.-2	TUNTUN CHANGMAI . Versus STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH MR. A AHMED MS L DAS MR. I U CHOWDHURY MS. M BARUAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1488/2023 PART-HEARD, FIXED in WP(C)/5902/2022 WITH WP(C)/5902/2022	MS. MEENAKSHI GOHAIN, Versus RANJAN BORDOLOI AND 10 ORS. RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SMITH MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. M K CHOUDHURY SC, FOREST MR M TALUKDAR (R-7) MR. K R PATGIRI (R-7) MD S HOQUE (R-5) MR. M SMITH (R-8) MR. N BORPATRAGOHAIR (R-8) MR. J BARMAN (R-7) MR. F A FAROOQUE (R-5) SC, FOREST SC, PCB
2	WITH WP(C)/5061/2021	RABIUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	MR M H AHMED (R8) GA, ASSAM MR. S BARUAH MR. D CHOUDHURY (r-6,7) SC, P C B A SC, FOREST
3	WITH WP(C)/8263/2022	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM MR T CHAKRABORTY (R-4 & 5) MR. D CHOUDHURY (R-4 & 5) SC, PCB
HEARING				
4	WP(C)/118/2023 PART-HEARD, FIXED WITH I.A.(Civil)/456/2023 in WP(C)/118/2023	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS THE NATIONAL HYDROELECTRIC POWER CORPORATION AND 3 ORS. Versus JLD CONSTRUCTION PRIVATE LTD AND 2 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P K TIWARI MR. A R GOGOI	MR. P K TIWARI (R-2 TO 5) MR. A R GOGOI (R-2 TO 5) DY.S.G.I. DY.S.G.I.

WITH
I.A.(Civil)/791/2023
in WP(C)/118/2023

THE NATIONAL HYDROELECTRIC POWER
CORPORATION AND 2 ORS.
Versus
JLD CONSTRUCTION PRIVATE LTD AND 2
ORS.

MR. P K TIWARI
MR. A R GOGOI

MR. B P BORAH
DY.S.G.I.

5 **WITH**
WP(C)/132/2023

SIPL INFRACON
Versus
THE UNION OF INDIA AND 6 ORS.

MR. D P BORAH
MR. M K DAS
MR. U S BORA
B. CHETRY
B. CHETRY

MR. P K TIWARI (R-2 TO 6)
MR. A K DUTTA (r-1)
MR. A R GOGOI (R-2 TO 6)
DY.S.G.I.

WITH
I.A.(Civil)/450/2023
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER
CORORATION AND 4 ORS.
Versus
SIPL INFRACON AND 2 ORS.

MR. P K TIWARI
MR. A R GOGOI

MR. D P BORAH

WITH
I.A.(Civil)/790/2023
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER
CORORATION AND 4 ORS.
Versus
SIPL INFRACON AND 2 ORS.

MR. P K TIWARI
MR. A R GOGOI

MR. D P BORAH
DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2997/2023	ASRAF ALI @ MD ASHRAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
2 Bail Appln./2998/2023	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
3 Bail Appln./2999/2023	ABDUL FATTHA Versus THE STATE OF ASSAM	MR. A ISLAM MR. A ISLAM	PP, ASSAM
4 Bail Appln./3000/2023	SAFA PARBOSA Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS S.DAS	PP, ASSAM
5 Bail Appln./3001/2023	ABU BAKKAR SIDDIQUE AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
6 Bail Appln./3003/2023	ABADAT ALI AHMED @ ABADAT ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
7 Bail Appln./3006/2023	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8 Bail Appln./3008/2023	NIRANJAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
9 Bail Appln./3009/2023	RAVINDRA RAY AND ANR Versus THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
10 Bail Appln./3011/2023	ZIADUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
11 Bail Appln./3012/2023	SURESH RAI Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGH MR B PUSHILAL	PP, ASSAM

12	Bail Appln./3013/2023	RANJAN RABHA Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH MS N T MANPOONG	PP, ASSAM
13	Bail Appln./3015/2023	MRIDUL MALAKAR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
14	Bail Appln./3016/2023	SUMON ROY @ SOMON ROY Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
15	Bail Appln./3019/2023	MD. ISHRAIL Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
<u>MOTION</u>				
16	AB/2978/2023	JAIKHALANG HAJOWARY Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./82/2021 B/O	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
18	Crl.Rev.P./15/2023 WITH LCR 2 FILES, B/O	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2917/2022 WITH LCR	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
20	WITH Crl.Pet./4/2023	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB
21	Bail Appln./2149/2023 WITH LCR	LITAN MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
22	Bail Appln./2500/2023 WITH OFFICE NOTE, FIXED	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
23	Bail Appln./2697/2023 FIXED	MANUJ DUTTA @ MONUJ DUTTA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
24	Bail Appln./2701/2023 WITH OFFICE NOTE, FIXED	MD. NUR AZIM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
25	Bail Appln./2705/2023 FIXED	MANUJ DUTTA @ MONUJ DUTTA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
26	Bail Appln./2723/2023	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
27	Bail Appln./2732/2023 WITH OFFICE NOTE, FIXED	BAPUKAN AHMED @ MOON AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
28	Bail Appln./2768/2023 WITH OFFICE NOTE, LCR FILE, FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM

29	Bail Appln./2775/2023 FIXED	THONGKHONGMAYUM BOBY AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN	PP, ASSAM
30	Bail Appln./2830/2023 WITH OFFICE NOTE, FIXED	SAHABUDDIN @ MD SAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
BAIL HEARING				
31	AB/937/2023 FIXED	ALTAB ALI MOULANA @ MD. ALTAB HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	AB/1782/2023	SURAT JAMAL SK @ SURAT ZAMAL Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
33	AB/1854/2023	ALI HUSSAIN @ ALIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
34	AB/2580/2023	RAKIBUL ISLAM @ RAKIBUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
35	AB/2646/2023	BINOD BORAH Versus UNION OF INDIA	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. D TOCHA	MR. K K PARASAR DY.S.G.I.
36	AB/2769/2023	ABDUL GAFUR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
ORDERS				
37	I.A.(CrI.)/500/2020 BA 2017/2020 in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR S T ADNAN
38	CrI.A./44/2021 <u>2 Y 6 M 20 D</u> :WITH OFFICE NOTE, LCR 3 FILES, B/O	KRITANANDA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN MR. K MOHAMMED MR A V SINGH MS. M K BROWN MR W R MEDHI	MR. M HAQUE (R-2) MR. DITUL DAS (R-2) MR. R RAHMAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/81/2021 in CrI.A./44/2021	KRITANANDA SINGH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/153/2021 in CrI.A./44/2021	KRITANANDA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN	PP, ASSAM
39	I.A.(CrI.)/347/2021 in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
40	I.A.(CrI.)/156/2023 <u>0 Y 9 M 4 D</u> :in CrI.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
	WITH CrI.A./352/2022	REJAUL KARIM @ MECHER ALI @ SAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM

41	I.A.(CrI.)/545/2023 in CrI.A./224/2023	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
	WITH CrI.A./224/2023	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
HEARING				
42	CrI.A./153/2012 WITH LCR 4 FILES, FIXED	DILIP DAS and ANR, Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	PP, ASSAM
43	CrI.Pet./12/2022 WITH LCR 1 FILE, FIXED	PRITAM DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. P DUTTA (R-2) MR W R MEDHI (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/6546/2010	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA (r-2,3) MR.U K NAIR MR. M HUSSAIN (r-2,3) MR. K KALITA (r-2,3) MS G SWAMI (r-2,3) MR.A JAHID SC, F.DEPTT.
WITH 2 WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA (r-5,6) MR.G BAISHYA SC, AG MR.K KALITA (r-5,6) MR. M HUSSAIN (r-5,6) MS G SWAMI (r-5,6) MR.A JAHID SC, PENSION SC, FINANCE
3 WP(C)/30/2012	DHARANI DEORI Versus ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.K K DAS MR.A BHATTACHARYA MR.S M RAHMAN	MR.D CHAKRABORTY MR.S DUTTA
4 WP(C)/31/2012	SMTI NGAHLHAI LIMSONG Versus THE STATE OF ASSAM AND ORS	MR.H TALUKDAR MS.M DEKA	MR.C BARUAH MR.D SAIKIA SC, AG SC, PWD SC, F.DEPTT.
5 WP(C)/173/2012	SANTANU DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	
WITH 6 WP(C)/106/2012	SANKAR KR. PAUL and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	GA, ASSAM

7	I.A.(Civil)/1155/2020 FIXED in WP(C)/1740/2020 WITH WP(C)/1740/2020 WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM AND 6 ORS. GEETASHREE DAS, M.A. B.ED. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR MR. S K DAS MR R KARIM MR D BARMAN MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR. S K DAS SC, N C T E SC, SEC. EDU. SC. ASSAM UNIVERSITY SC, N C T E SC, SEC. EDU. SC. ASSAM UNIVERSITY MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
9	WITH WP(C)/5217/2017 CAVT. NO. 1181/17 WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017 WITH WP(C)/4442/2020	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY MR. S C KEYAL SC, ASSAM UNIVERSITY
10	WITH WP(C)/5221/2022 WITH I.A.(Civil)/1185/2023 in WP(C)/5221/2022 WITH WP(C)/1663/2023 WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS. MUFUR UDDIN, Versus THE STATE OF ASSAM AND 6 ORS. RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. K KALITA MS N MAHANTA MS L HMAR N GAUTAM R K HAJONG MR. S K GOSWAMI MR. R SHARMA MR. I H SAIKIA MR. K KALITA MS L HMAR MR. S K DAS MR R KARIM MR D BARMAN	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U MR. S K GOSWAMI (r-7) SC, N C T E MR. R SHARMA (r-7) SC, SEC. EDU. MR. I H SAIKIA MR. K KALITA SC, N C T E SC, SEC. EDU. MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU. MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU

ADMISSION

13	WP(C)/4189/2022 FIXED	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3221/2022 in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/798/2023 in WP(C)/4189/2022	SUMAN DAS Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
14	WP(C)/6330/2022 FIXED, WITH AFFIDAVIT FILE	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
15	WP(C)/6656/2022 B/O	AJIT KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
16	WP(C)/6859/2022 FIXED	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA	SC, FOREST
17	WP(C)/1081/2023 FIXED	MD. FUL MIAH AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM
<u>ORDERS</u>				
18	Cont.Cas(C)/478/2022 B/O	SUPTA DEY Versus RAKESH KUMAR	MR. M DUTTA MS S DEV	
19	Review.Pet./7/2023 FIXED, WITH WP(C)/7215/2018 (D/O)	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		MR. S KATAKI (R- 1, 3-6, 8-11, 13-15, 17) MR B P BORAH (R-2,7,12 & 16) MS. R DUTTA (R- 1, 3-6, 8-11, 13-15, 17)
20	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
21	WITH Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
22	Review.Pet./83/2023 B/O	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/6343/2012 FIXED	M/S PARVATI TEA COMPANY Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.B D DAS SC, A S E B
MOTION			
2 WP(C)/4802/2023 FIXED	M/S KOTA DALL MILL Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. K P MAHESWARI MR. A GOYAL MR A CHOUDHURY	GA, ASSAM
ADMISSION			
3 WP(C)/329/2014 FIXED	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
4 WP(C)/3175/2019 B/O	M/S. STAR PAPER AND BOARD MILL Versus THE STATE OF ASSAM AND 4 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MD. J U AHMED	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
5 WP(C)/9468/2019 FIXED	M/S. SARMA AND CO. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
6 WP(C)/4353/2021 FIXED	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7) MR M CHETIA
7 WP(C)/2477/2023 FIXED	M/S MEDICITY HEALTHCARE SERVICES PVT. LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS S K DAS	MR. P P DUTTA (R-5) MS P SARMA(R-5) MS. P P DAS(R-5) SC, NHM SC, HEALTH

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/5724/2017 FIXED	AJANTA MAHANTA and 73 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) MS K. PHUKAN (SC, AEGCL, R-5) SR. SC, APGCL (R-4)
2 WP(C)/2436/2020 B/O	PARESH CH DEKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
3 WP(C)/3983/2021 FIXED	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
4 WP(C)/4504/2021 FIXED	CHANAKYA SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR R SHARMA	SC, PNRD GA, ASSAM SC, AG SC, FINANCE
5 WP(C)/6895/2021	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS			
6 Cont.Cas(C)/583/2020 FIXED	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH

HEARING

7	WP(C)/4682/2012 PART-HEARD, FIXED	MD. SAIFUR RAJA CHOUDHURY Versus THE FOOD CORPORATION OF INDIA and ORS.	MR. T U LASKAR MR. R P SARMAH MR. N DHAR MR. N DHAR MR M R ADHIKARI MR. A R TAHBILDAR MS. U BARUAH MR Z I CHOUDHURY MR. J M SULAIMAN MS. H TERANGPI	MR. P K ROY SC, F C I
8	WP(C)/7682/2016 PART-HEARD, FIXED	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
9	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
10	WP(C)/2664/2019 PART-HEARD, FIXED, WITH WP(C)/2582/2020(D/O), WP(C)/2558/2020(D/O)	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
11	WITH WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
12	WITH WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
13	WITH WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
14	WITH WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
15	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
16	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

17	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
18	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
19	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
20	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
21	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
22	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
23	WITH WP(C)/4375/2020	M/S KESHARI UDYOG Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE
24	WP(C)/337/2012 (TOP OF THE LIST)	MAMONI DEKA Versus THE UNION OF INDIA and ORS	MR.R P SHARMA MR.J K PARAJULI MR.D M NATH MRS.N S PARAJULI	MR.D SAIKIA MR.K R PATGIRI MR.D CHAKRABORTY MISSC DAS MR.S DUTTA SC, FINANCE ASSTT.S.G.I.
25	WP(C)/532/2012 (TOP OF THE LIST)	NIRMAL KONWAR Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MRSB BHUYAN SC, P W D
26	WITH WP(C)/520/2012	AKHTAR ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MS.B DUTTA MRSB BHUYAN SC, PWD
27	WITH WP(C)/521/2012	PULIN MEDHI Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.D DEKA	MRSB BHUYAN SC, PWD
28	WP(C)/1135/2012 (TOP OF THE LIST)	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE

29	WP(C)/1157/2012 (TOP OF THE LIST)	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE
30	WP(C)/5609/2012 FIXED	SUCHINTA KUMAR DAS Versus THE ASSAM STATE OF ASSAM and 4 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.M K CHOUDHURY MR.U RAJBANSHI MR.S SAIKIA MR.A BARKATAKI MRP BHARDWAJ SC, PWD GA, ASSAM
31	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	
32	WP(C)/3651/2019 FIXED	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/179/2006 (HEARING), WITH LCR	NAZIM UDDIN and ORS Versus SAHAJAN ALI and ORS	N HAQUE S K DEORI K UDDIN H I CHOUDHURY H OJHA B AHMED	K DAS
MOTION			
2 AB/2969/2023	KHAIR UDDIN Versus THE STATE OF ASSAM	MR. A S TAPADER	PP, ASSAM
3 AB/2972/2023	JAYDAR ALI @ JAIDUR ALI Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
ADMISSION			
4 CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
5 CRP/138/2022 B/O	KRISHNA DEVI @ SABITRI DEVI (RANI), Versus UNION OF INDIA AND 2 ORS	MR. S SAHU PETITIONER IN PERSON MS. A ROY	DY.S.G.I.
ORDERS			
6 I.A.(Civil)/2848/2022 P/H, FIXED in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI

	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
7	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
8	MFA/10/2023 WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR. P HAZARIKA (r-3,4) MR B K BORAH (r-3,4) MR. H S BORAH (r-3,4) MR I HAQUE (r-1)
	WITH I.A.(Civil)/291/2023 in MFA/10/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MR. R GOSWAMI	
9	MFA/16/2023 FIXED	MD. BAKCHER ALI KHAN AND ANR. Versus THE REGIONAL HEAD OFFICE OF CHOLAMANDALAM M.S. GENERAL INSURANCE COMPANY LTD. AND 2 ORS. F	MR I HAQUE	MR. R GOSWAMI (R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
<u>HEARING</u>				
10	RSA/47/2010 WITH LCR, FIXED	MUSSTT. SAFIA KHATUN and 4 ORS, Versus MD. SAMSUL HAQUE and 95 ORS,	MR.A B CHOUDHURY MRD C CHAKRABORTY MR. M K SHARMA MR.WISE IMRAN	MR. A GONI (R-1 to 6) MRS M BARMAN (R-1 to 6) MR. A DAS (R-1 to 6)
11	SAO/4/2011 WITH LCR, FIXED	AKRAM UDDIN BARBHUIYA and 4 ORS Versus MUSST.MALLIKA BIBI	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MS.S ACHARYYA MR. S ALAM MS.R DEWAN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
12	CRP/139/2013 FIXED	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
13	RSA/190/2013 WITH LCR	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
14	MACApp./317/2016 WITH LCR, FIXED	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MS N KALITA (R-1) MR. S DUTTA (R-1) MR. C SHARMA (R-1) MS. P DOWERAH (R-1) MS. M CHOUDHURY (R-1) MS. S THAKURIA (R-1)

	WITH I.A.(Civil)/1817/2016 in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS.M CHOUDHURY(R-1) MSN KALITA(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DOWERAHR-1 MS.S THAKURIA(R-1)
	WITH CO/19/2019 in MACApp./317/2016	THE UNITED INDIA INSURANCE CO. LTD., Versus SMT. BONDITA DUTTA BORDOLOI AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR. A S DHILLON
15	LA.App./14/2017 WITH LCR, FIXED	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
16	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
17	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
18	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
19	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUDHURY

20	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
21	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MRS M D CHOWDHURY
22	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
23	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
24	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
25	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE

26	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
27	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	
28	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
29	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MR A BHATTACHARYA MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI
30	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
31	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
32	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
33	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL

34	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. P BORAH MS N B KAYASTHA MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
35	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MR. R DUBEY MRM R ADHIKARI MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
36	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
37	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
38	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. R DUBEY MR. R DUBEY MR. P K BORAH MR H K NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
39	WITH LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
	WITH I.A.(Civil)/372/2020 in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
40	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MS. R K SAINI
41	CRP(IO)/191/2017 WITH LCR, FIXED	ROSSELL TEA LTD. Versus NUR ALAM KHAN	MR.A DAS MS.B BEGUM MS.M BORAH	

42	RFA/136/2018 WITH LCR WITH I.A.(Civil)/3808/2018 in RFA/136/2018	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA
43	MACApp./365/2018 WITH LCR WITH I.A.(Civil)/1635/2021 in MACApp./365/2018 WITH CO/18/2022 in MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3 MS. C MOZUMDAR MR. S P SHARMA
44	MACApp./15465/2018 (Filing Number) WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
45	CO/11/2019 in MACApp./231/2018(D/O) in MACApp./231/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR G BOKALIAL	MR. S DUTTA MR. S THAKUR
46	CO/12/2019 in MACApp./891/2018(D/O) in MACApp./891/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. S BORTHAKUR MR G BOKALIAL	MR. S DUTTA MS. N MODI MS M CHOUDHURY
47	RFA/60/2020 WITH LCR, FIXED WITH I.A.(Civil)/3131/2022 in RFA/60/2020	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS. PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2) MR. T U LASKAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023

14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3018/2023	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION			
2 Crl.Rev.P./353/2023	ROMA RAY AND 2 ORS. Versus RAJU ROY AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
3 AB/2954/2023	JAMALUDDIN AHMED Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
4 AB/2960/2023	MUKADDES ALI @ BUDHA Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
5 AB/2963/2023	MUNINDRA DEKA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
6 AB/2964/2023	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ T A LASKAR	PP, ASSAM
7 AB/2965/2023	CHINMOY SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. A K DAS MS. R DEVI MR S B DAS	PP, ASSAM
8 AB/2971/2023	ARJUN DAS AND 5 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
9 AB/2973/2023	NILAM MEDHI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
10 AB/2974/2023	DEEP SIKHA CHOUDHURY Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

11	AB/2975/2023	WASHIMUL IMRAN SHORIF Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	AB/2979/2023	RAHUL HALOI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
13	AB/2980/2023	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./678/2018 FIXED	SYEDA ARSIDA SULTANA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN	PP, ASSAM
15	Crl.Rev.P./121/2021 WITH LCR 3 FILES, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
16	Crl.Pet./599/2021 B/O	GOBINDA CHANDRA BASUMATARY Versus DHIRENDRA BORO AND ANR	MR. R MAZUMDAR MS H TERANGPI	MR. B RAMCHIARY (R1) MS A RAMCHIARY (R1) MS T RAMCHIARY (R1) MS K BASUMATARY (r-1) PP, ASSAM (R-2)
17	Crl.A./269/2023 <u>3 Y 11 M 15 D :</u>	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM
	WITH I.A.(Crl.)/642/2023 in Crl.A./269/2023	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
19	AB/2936/2022 FIXED	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
20	AB/3060/2022	MRINMOY BORA Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM
21	AB/3320/2022 FIXED	PARTHA PRATIM BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
22	AB/3591/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
23	WITH AB/1514/2023	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
24	AB/438/2023 FIXED	MAINUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
25	AB/1314/2023 FIXED	HITRAM KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR. B S BASUMATARY A SWARGIARY	PP, ASSAM

26	AB/1454/2023 FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
27	AB/1607/2023 FIXED	SOUNDARYYA YOGI Versus THE STATE OF ASSAM	MR. S KATAKI	PP, ASSAM
28	AB/1867/2023 FIXED	ABUL FAZAL AHID Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
29	AB/2089/2023 FIXED	NAIS SULTANA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM
30	AB/2139/2023 FIXED	MEHBUB RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS S.S.YASMIN MR. R ISLAM MR N ZAMAN	PP, ASSAM
31	AB/2462/2023 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
32	AB/2613/2023	GOLAP UDDIN SK Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/2621/2023 FIXED	BIDHU BHUSAN NATH Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
34	AB/2634/2023 FIXED	KABINDRA ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. P A AHMED	PP, ASSAM
35	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
<u>ORDERS</u>				
36	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	MR. Y S MANNAN (r-4)
37	CrI.L.P./37/2023 in CrI.A./8172/2023	BIJU BARPUJARI Versus THE STATE OF ASSAM AND ANR.	MR. N BORUAH MR A GOWALA	PP, ASSAM
	WITH CrI.A./8172/2023 (Filing Number)	BIJU BARPUJARI Versus THE STATE OF ASSAM AND ANR. B	MR. N BORUAH	
38	CrI.Pet./308/2023 FIXED	JAHANARA RAHMAN Versus DHARMAKANTA GOGOI AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	MR. ABU JAHID PP, ASSAM MR. M B ISLAM
<u>HEARING</u>				
39	CrI.A./184/2009 WITH LCR 6 FILES, (TOP OF THE LIST)	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
40	CrI.A./210/2009 WITH LCR 8 FILES, P.B.-1	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
41	CrI.A./27/2011 WITH OFFICE NOTE, LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS.R DEKA
42	CrI.A./106/2017 WITH OFFICE NOTE, LCR 4 FILES, B/O	SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM

43	Crl.Pet./1135/2018 B/O	ABDUL WAHAB Versus THE STATE OF ASSAM AND ANR.	MR. M C DAS MR. S P CHOUDHURY MS. K SAIKIA MR. A S DHILLON	MR H R A CHOUDHURY (R2) MR. A AHMED (R2) MR. I U CHOWDHURY (R2) PP, ASSAM
44	Crl.A./23/2021 WITH LCR 4 FILES, B/O	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
45	Crl.Pet./707/2021 WITH LCR 1 FILE, FIXED	ABUL HUSSAIN TAPADAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. M H SAIKIA PP, ASSAM MR. T K DEY
46	Crl.A./30/2022 <u>1 Y 7 M 21 D</u> :WITH LCR THREE FILES.	MANDEL LALTHLANGAMA DURPUI Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM
	WITH I.A.(Crl.)/88/2022 in Crl.A./30/2022	MANDEL LALTHLANGAMA DURPUI Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM
	WITH			
47	Crl.A./35/2022	LIENKHOKHAI CHANGSAN Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER MR R DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1974/2020 PART-HEARD , FIXED	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r-3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r-3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
2	WITH WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.U K NAIR R-2, 3 and 4 MR. R K D CHOUDHURY, ASGI MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)
	WITH I.A.(Civil)/3576/2019 in WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	WITH I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS		MR. R K D CHOUDHURY, ASGI SC, RAILWAY
3	WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
	WITH MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY

	WITH I.A.(Civil)/2021/2016 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS BINA SARMA and ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
4	WP(C)/4205/2013	R.P. ASSOCIATES PVT. LTD. Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MS.A GOGOI
5	WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
	WITH MC/2531/2014 in WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
6	WITH Crl.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
<u>OLD PENDING CASES (MORE THAN 10 YEARS)</u>				
7	WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION and ORS	MS.R BORAH MR.D SAIKIA MR. P N GOSWAMI MS.A VERMA MR.B GOGOI MR.P NAYAK	GA, ASSAM MR.N H MAZARBHUYAN MR.D K DEKA MS.P AHMED MR.M N ISLAM
8	WP(C)/1155/2011 FIXED	DILMAYA THAPA Versus THE DIRECTOR GENERAL , ASSAM RIFLES and 3 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	C.G.C. C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.
<u>ADMISSION</u>				
9	WP(C)/4022/2021 PART-HEARD, FIXED	M/S R.K. JAIN AND SONS AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR. S K GOSWAMI (R-2 TO 3) MR. R SHARMA (R-2 TO 3) SC, RAILWAY
10	WP(C)/1040/2017 FIXED	PRAFULLA CHANDRA DEKA and 90 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 9 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.M Z AHMED(R- 1-4) GA, ASSAM MR.A M DUTTA(R- 1-4) MR.B DUTTA R- 1-4 MS N BORDOLOI (SC,REVENUE) MR.S K SHARMA(R- 1-4) SC, POWER GRID
11	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3

12	WP(C)/883/2019 FIXED	HEMENDRA NATH DEKA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. R N D SARMA MR. A DHAR MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MD F FARIDI MR. C P SHARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
13	WP(C)/1069/2019 FIXED	HARESWAR PATOWARY AND 13 ORS. Versus THE GENERAL MANAGER, POWER GRID CORPORATION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR. Z H AHMED	GA, ASSAM SC, REVENUE SC, PGCI LTD.
14	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
HEARING				
15	WP(C)/4053/2012 FIXED	ON THE DEATH OF MUNINDRA NATH ACHARYEE, HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
16	WP(C)/4438/2015 FIXED	ABDUL RAZZAK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM M KATAKY SC, A.H and V. DEPT.
17	WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
WITH				
	I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3002/2023	NOIMUDDIN SK @ NOIMUDDIN Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
2	Bail Appln./3014/2023	SANTOSH KR. NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MISS. R BORAH MS IVY HUSSAIN MR. T MADHUKALLYA	PP, ASSAM
3	Bail Appln./3017/2023	MULUNG @ MULUG SWARGIARY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY	PP, ASSAM
4	Bail Appln./3020/2023	GANESH MOGOR AND 4 ORS. Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
5	Bail Appln./3021/2023	BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>MOTION (AB)</u>				
6	AB/2955/2023	KHANDEKAR ABU HASSAN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
7	AB/2961/2023	MD. AMIR HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
8	AB/2966/2023	HARDIK SETHIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	AB/2967/2023	GULZAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM

10	AB/2968/2023	SANUAR HUSSAIN @ SANUAR ALI AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
11	AB/2970/2023	MONNAF HUSSAIN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
12	AB/2976/2023	ABDUL SAMAT SHEIKH @ ABDUS SAMAD AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
13	AB/2977/2023	MOFIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
MOTION				
14	Tr.P.(CrI.)/27/2023	PRASENJIT GHOSH AND 3 ORS. Versus BABITA GOPE	MR B SINHA	
15	CrI.Rev.P./352/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	PP, ASSAM
16	CrI.Pet./893/2023	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
17	CrI.Pet./895/2023	AKMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA D LASKAR	PP, ASSAM
18	CrI.Pet./902/2023	ABDUL MONARCH Versus THE STATE OF ASSAM AND ANR.	MR. R PHUKAN MR D J DAS	PP, ASSAM
19	CrI.Pet./903/2023	PANKAJ BORA Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR P AGARWAL MS. S YASMIN	PP, ASSAM
20	CrI.Pet./904/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD A ALI	PP, ASSAM
21	CrI.Pet./905/2023	ABDUL JALIL Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
22	CrI.Pet./906/2023	HERO ECO TECH LTD. AND 3 ORS. Versus SREE DURGA CYCLE STORE	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	
23	CrI.Pet./907/2023	SANTOSH PRASAD Versus BALIN SAIKIA	MR. P SUNDI	
24	CrI.Pet./909/2023	SHAWKAT ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS	MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
ADMISSION				
25	WP(C)/2068/2021 PART-HEARD, FIXED	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
26	WITH WP(C)/1586/2021	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM

27	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
28	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
29	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
30	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES
31	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
32	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
33	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
34	CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
35	CrI.Rev.P./261/2023 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM

36	Crl.A./315/2023	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. K K HANDIQUE MR R KALITA	PP, ASSAM
	WITH I.A.(Crl.)/770/2023 in Crl.A./315/2023	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. K K HANDIQUE MR R KALITA	PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
37	Bail Appln./2897/2023 FIXED	ATANU PATHAK Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
38	Bail Appln./2909/2023 FIXED	SANKALPAJIT NATH Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
		<u>BAIL HEARING</u>		
39	AB/993/2023 FIXED	MD. DIN ISLAM Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
40	AB/1356/2023 FIXED	ABDUL BAREK AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN PP, ASSAM
	WITH			
41	AB/1326/2023	ISMAIL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN PP, ASSAM
42	AB/2095/2023 WITH SCANNED COPY OF CASE RECORD.	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	MS. K MALAKAR (INFORMANT) MR. A BHATTACHARYA (INFORMANT) MR. A BHATTACHARJEE (INFORMANT) PP, ASSAM
43	AB/2554/2023 FIXED	MRIGANKA SARMA @ MRINAL SARMA AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
	WITH			
44	AB/2205/2023	NABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
45	AB/2629/2023 FIXED	TALON LATAM @ TALON KASHIA AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
46	AB/2649/2023	GUNJAN GUPTA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. M DAS MS. P NEOG PP, ASSAM
47	AB/2711/2023	KUNDAN KUMAR PATEL Versus THE STATE OF ASSAM	MR M Z SHAH MR H A AHMED	PP, ASSAM
		<u>ORDERS</u>		
48	Crl.Pet./778/2023 FIXED	BIPLOBENDU PURKAYASTHA Versus MD. BADRUL ISLAM BARBHUIYA	MR. S BORA MS J RAJKUMARI	
		<u>QUASHMENT</u>		

49	Crl.Pet./770/2018 WITH LCR 2 FILES	SARADA BAISHYA ANDF 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S DAS (R2) MD R ALI MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR N J DAS MR A K AHMED MR. K KASHYAP PP, ASSAM MS. A KALITA (R2) PP, ASSAM
50	Crl.Pet./655/2021 WITH LCR 2 FILES, B/O	ALTAH HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
51	Crl.Pet./640/2022 WITH LCR 1 FILE, FIXED	DAIDO INDIA PRIVATE LIMITED AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR D K BHATTACHARYYA MS. P NEOG	MR A NATH DR ANKIT TODI PP, ASSAM
52	Crl.Pet./475/2023 FIXED	SOIF UDDIN Versus THE STATE OF ASSAM	MD E AHMED MR. H A TALUKDAR	PP, ASSAM
HEARING				
53	Mat.App./11/2023 PART-HEARD WITH I.A.(Civil)/422/2023 in Mat.App./11/2023	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR B N SARMA MS. N BARUAH MR B N SARMA	MR. B BARUAH MRS. S D DEKA MR. B BARUAH
54	Crl.Rev.P./60/2016 WITH LCR 3 FILES	PUTUL HAZARIKA Versus SMT. JAMUNA THAKURIA and ANR.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM
55	Crl.A./169/2019 <u>4 Y 5 M 13 D</u> :WITH OFFICE NOTE, LCR 3 FILES	MD. BABUL HUSSAIN @ FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MS. S K NARGIS MR. C SHARMA MR. S DUTTA MS N DAS	MR. P SAIKIA (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
56	Crl.Rev.P./33/2022 WITH LCR 1 FILE WITH I.A.(Crl.)/462/2023 in Crl.Rev.P./33/2022	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS SMTI. BANDANA DAS AND ANR. Versus RAMAI DAS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. D BARUAH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) MS. T. PAIT MR W TERON MS S K GUPTA PP, ASSAM MR D K BORDOLOI
57	Crl.Rev.P./453/2022	THE STATE OF ASSAM Versus VIVEK SINGH	PP, ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2932/2023	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
2 Bail Appln./3010/2023	BIPUL JOY WAR Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<u>MOTION</u>			
3 AB/2899/2023	MOHIBAR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
4 Bail Appln./2731/2023	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>			
5 AB/2784/2023 PART-HEARD, WITH CASE DIARY	ABDUL SAHID @ SAHID SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN	PP, ASSAM
6 AB/2923/2022	AYNAL HOQUE @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
7 AB/83/2023	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
8 AB/145/2023	AINUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
9 AB/1216/2023 FIXED	SALAM ALI @ ABDUL SALAM AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

10	AB/1622/2023 WITH LCR	MD. ZAHUR ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
11	AB/1705/2023 FIXED	GHANA KANTA PEGU @ PADMESWAR PEGU @ GUNA KANTA Versus THE STATE OF ASSAM	MR. M K NEOG	PP, ASSAM
12	AB/1813/2023 FIXED	SAKINA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M ALAM MR G J TALUKDAR MS R DEKA	PP, ASSAM
13	AB/1842/2023	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	AB/1882/2023	JANISWAR MAHILARI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/1885/2023	MD. SAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
16	AB/2115/2023 FIXED	SUBHENDU DEY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
17	AB/2121/2023 FIXED	ANICHUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
18	AB/2209/2023 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
19	AB/2248/2023 FIXED	SORHAB ALI @ SURAB ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
20	AB/2361/2023	RANJIT KUMAR BASUMATARY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SC, CBI
21	AB/2457/2023 FIXED	RASHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
22	AB/2531/2023	JOHN KULLU Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SPL. PP, C.B.I.
23	AB/2540/2023	RAJ KUMAR SINHA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SPL. PP, C.B.I.
24	AB/2542/2023 FIXED	DEBEN DAS AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
25	AB/2562/2023 FIXED	KUSHAL GOSWAMI Versus THE STATE OF ASSAM	MR P D BHUYAN MR H DAS	PP, ASSAM
26	AB/2572/2023	RINKU DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
27	AB/2574/2023 FIXED	JAGAT JIBAN DEKA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SHREYAS DAS MS. K DEY	PP, ASSAM
28	AB/2628/2023	ANGSHUMAN SARMA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

29	AB/2657/2023	SAHER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
30	AB/2692/2023 FIXED	NILAMONI BAISHYA Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
31	AB/2696/2023 FIXED	SAMIUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
32	AB/2701/2023 FIXED	ANKUR HANDIQUE Versus THE STATE OF ASSAM	MR D KALITA MR W R MEDHI	PP, ASSAM
33	AB/2737/2023 FIXED	NUJAR ALI @ NAJAR ALI Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
34	AB/2785/2023 FIXED	B D NATH ALIAS BAPAN DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
35	AB/2811/2023 FIXED	SUKUR ALI @ SHUKUR ALI AND 4 ORS Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
36	AB/2837/2023 FIXED	AKONI ALI AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
37	AB/2841/2023 FIXED	MD. HATEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/419/2023 AB 683/2023(D/O) in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGOHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
39	I.A.(CrI.)/558/2023 in CrI.Pet./366/2023 WITH CrI.Pet./366/2023	MRS. RUMEE KALITA, Versus SRI DIPAN BARMAN AND ANR DIPAN BARMAN Versus THE STATE OF ASSAM	MD KHAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA	MR. B GOGOI PP, ASSAM MD KHAN (R-2) PP, ASSAM
40	I.A.(CrI.)/728/2023 BA 1822/2023(D/O) in Bail Appln./1822/2023	RAKESH DAS Versus THE STATE OF ASSAM	MS. N BEGUM MS. N BEGUM	PP, ASSAM
<u>HEARING</u>				
41	CrI.A./197/2011 WITH LCR (1 BUNDLE), P.B.-1	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
42	CrI.Pet./654/2018 FIXED	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MS. A BHATTACHARYYA (R2) MR. B M CHOUDHURY (R2) MR. P KALITA (R2) PP, ASSAM
43	WITH CrI.Pet./782/2018	AKHTAR HUSSAIN Versus FARHAN AHMED AND ANR.	MR. Y S MANNAN MS. N BARUAH	MS. A BHATTACHARYYA (R1) MR. P KALITA (R1) MR. B M CHOUDHURY (R1)

44	Crl.Rev.P./84/2022 WITH LCR 2 FILES	MD. ABDUL MATLEB Versus MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)
45	Crl.Pet./190/2022 WITH LCR 1 FILE, FIXED	SACHINDRA DEY Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MR. R DE MR. P K SARMA MS. B BHUYAN	MR. K SARMA (Res. 2) MR. S BORUAH (Res. 2) PP, ASSAM
46	Crl.A./197/2022 <u>1 Y 1 M 27 D</u> :WITH LCR 3 FILES , FIXED	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM
47	Crl.Rev.P./509/2022 WITH LCR 4 FILES, B/O	DEBA KANTA NATH Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	MR. M TALUKDAR (r-2) MR Z ALAM MS. S NAZNEEN (r-2) MR. S K DAHAL (r-2) PP, ASSAM
48	Crl.Pet./975/2022 B/O	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
49	Crl.Rev.P./268/2023 WITH LCR 1 FILE, FIXED	NIRU SAIKIA GOGOI Versus THE STATE OF ASSAM	MR DEBA SARMAH	

=====

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023